

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 128**  
**(IB)-1012(PB)/2020**

**IN THE MATTER OF:**

Rajiv Garg

.... Petitioner/Applicant

v.

Tulsiani Construction & Developers Pvt. Ltd.

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 30.07.2021**

**ORDER**

Renotified to 17.08.2021.



**Nirmala Vincent**  
**(Court Officer)**

Ritu Sharma